

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5611
ANSWERED ON:07.09.2011
AUTONOMY TO KASHMIR
Shariq Shri Sharief Ud Din

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Jammu and Kashmir assembly had passed a regulation to grant internal autonomy to State within the Constitution of India;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) to (c) Information is being collected by the Ministry of Home Affairs and it will be laid on the Table of the House.